

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 125

CP (IB) No. 40/Chd/Pb/2023

IN THE MATTER OF:

Noslar International Ltd

...Petitioner/Operational Creditor

Vs.

Sigma Cartons Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, IBC, 2016

Order delivered on 17.04.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Ms. Swati Saluja, Proxy counsel

ORDER

In view of the Resolution of the Bar dated 16.04.2024, the Members of the Bar have abstained from Court work today.

Learned counsel for the petitioner is directed to make compliance of the order dated 05.03.2024 within two weeks. It would be the last opportunity. List the matter on 27.05.2024.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM